

ITEM NO.803

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2480/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(Only IA No. 205036 of 2025 (Application for Early hearing) in Civil Appeal No. 2463 of 2024 is to be listed)

WITH

C.A. No.2463/2024 (III-A)

NMD

(FOR EXEMPTION FROM FILING O.T. ON IA 123823/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 150210/2018
FOR EXEMPTION FROM FILING O.T. ON IA 150211/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 22675/2019
FOR EXEMPTION FROM FILING O.T. ON IA 22678/2019)

(I.A. No.205036/2025 - FOR EARLY HEARING)

Date : 07-11-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mr. Kamlendra Mishra, AOR

Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. P. I. Jose, AOR
Mr. P.S. Chanderlekha, Adv.

Mr. Mukul Kumar, AOR

UPON being mentioned, the Court made the following

O R D E R

Taken on Board.

2. No orders.

**(SAPNA BISHT)
COURT MASTER (SH)**

**(ANJALI PANWAR)
ASSISTANT REGISTRAR**